

**Subrata Kumar Dash, Member (Technical)**



Subrata Kumar Dash is currently a Member (Technical) of the National Company Law Tribunal, Chandigarh Bench, Chandigarh.

He is a retired Indian Revenue Service Officer of 1983 Batch and has served in various capacities in the Income-tax Department at Mumbai (1985-1987, 1991-2002), Kolkata (2002-2010, 2016-2018), Delhi(2010-2015, 2018-2020). His particular areas of interest include Investigations into tax frauds, International Taxation and Transfer pricing relating to the taxation of non-resident entities. As Director General of Income Tax Investigation, he oversaw the implementation of the Black Money Act and the Prohibition of Benami Properties Transaction Act.

As the Principal Director General of Income Tax (Systems), he was closely associated with policy formulation relating to the technological outreach of the Income Tax Department. He supervised the functioning of the Centralized Processing Centre (CPC) and oversaw the expansion of the computer-driven assessment of the Income Tax Department.

His interests include reading on subjects relating to law, management and also books relating to technology.